



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

In super-session of all earlier orders, Ms. S. Sreelata, SJA is hereby discharged from the responsibilities of Link PIO and appointed as Public Information Officer (PIO) for the purpose of RTI Cell with immediate effect in addition to the work already assigned to her. Further, Sh. Roshan Kumar, SJA/ Branch Incharge, Record Room & Digitization Cell, RADC shall look after the work as Link PIO in addition to the work already assigned to him, in the absence of Ms. S. Sreelata.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

*ANJU BAJAJ CHANDNA*

(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi

9002D-9035D

No.: \_\_\_\_\_ /F.7/P&T/Admn/RADC/2023

Dated, Delhi the 01-11-23

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. II Central District, THC, Delhi.
4. The concerned officials.
5. PS to the undersigned.
6. All the Branch Incharges, RADC.
7. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
8. The Dealing Official, LAYERS seat, THC, Delhi.
9. The Dealing Official T&P -II, Personal File/ACR/Leave/Website Committee, THC, Delhi.

*ANJU BAJAJ CHANDNA*

Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi

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